



Government of Jammu and Kashmir,  
**HOME DEPARTMENT,**  
Civil Secretariat, Jammu/ Srinagar

**Notification.**

Srinagar, the 4th of July, 2019.

SRO 433 :- Whereas, vide notification SRO-125 dated 21<sup>st</sup> of April, 2014, Additional District and Sessions Judge, Udhampur was appointed as an Ex-officio Arbitrator to make an award in respect of land measuring 1780 Kanals and 09 Marlas, situated at Village Priyan, Gordi, Southan Sutam and Thill, Tehsil and District Udhampur; and

Whereas, the Arbitration proceedings were not completed within the stipulated period and on the request of the Arbitrator, the time to complete the proceedings was extended from time to time and latest having been granted vide notification SRO-549 dated 11<sup>th</sup> of December, 2018, in terms of which the time for making the award was extended by a further period of six months upto 21.02.2019; and

Whereas, the Arbitrator in terms of communication No. 50-A/ADSJ/Udh dated 25.02.2019 sought further extension of time; and

Whereas, the matter has been examined and after consideration it has been decided to accept the recommendation of the Arbitrator regarding grant of extension in time for making the award.

Now, therefore, in exercise of the powers conferred by sub-rule (1) of rule 10 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Rules, 1969, the Government hereby direct that the time for making the award shall and shall always be deemed to have been extended by a further period of four months w.e.f the date of issuance of this notification.

By Order of the Government of Jammu and Kashmir.

Sd/-  
(Shaleen Kabra) IAS,  
Principal Secretary to the Government,

No. Home/CL-37/2013/Udhampur.

Dated: - 04 07.2019.

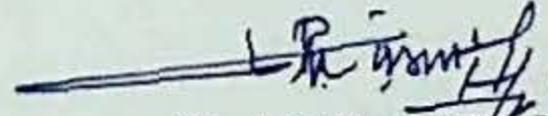
Copy to the:-

1. Financial Commissioner (Revenue), J&K.
2. Principal Secretary to the Hon'ble Governor, J&K, Srinagar.

3. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs (w.7.s.c).
4. Divisional Commissioner, Jammu.
5. Additional District and Sessions Judge, Udhampur. This has reference to his letter No. 50-A/ADSJ/Udh dated 25.02.2019.
6. Deputy Commissioner, Udhampur.
7. Special Secretary to Chief Secretary J&K.
8. Director Archaeology, Archives and Museums.
9. OSD to Hon'ble Advisor (G).
10. OSD to Hon'ble Advisor (V).
11. OSD to Hon'ble Advisor (K).
12. General Manager, Ranbir Government Press, Srinagar/Jammu.
13. Private Secretary to Principal Secretary to the Government (Home Department).
14. I/C, Website, Home Department.
15. Office Records file

Copt also to the:-

- (i) Principal Director Defence Estates, Northern Command, P.O Satwari, Jammu.
- (ii) Defence Estates Officer, Jammu Udhampur Circle.

 14.07.19.

(Rashid Raina) KAS,

Under Secretary to the Government.